

Procedure for Selection of Studies to Japan

9673. SHRI K. A. RAJAN: Will the Minister of EDUCATION AND SOCIAL WELFARE be pleased to state:

(a) how many students were sent to Japan since the inception of the Jawahar Lal Nehru University; and

(b) what was the criteria/procedure in selection them?

THE MINISTER OF EDUCATION AND SOCIAL WELFARE (SHRI S. B. CHAVAN): (a) Twelve.

(b) The criteria followed by the University for selection was as follows:

- (i) *For Field Work*: The students who complete a preliminary draft of their doctoral thesis are deputed for field research abroad to their respective regions of specialisation. The field work is granted on the recommendation of the Field Work Committee and Committee for Advanced Studies and Research of the concerned School.
- (ii) *Under Youth Delegation Programme*: The panel of students is recommended by a Committee consisting of;
 - (i) Head, Centre for East Asian Studies, School of International Studies;
 - (ii) Head, Centre of Afro Asian Language School of Languages;
- (iii) Teacher-in-Charge of the Japanese Division, School of Languages. As per prescribed guidelines, the criteria for selection is experience of the candidates in youth activities and their academic performance.

Working of Rent Wing in the Directorate of Estates

9674. SHRI SHIBU SOREN:
SHRI HARIKESH BAHADUR:

Will the Minister of WORKS AND HOUSING be pleased to refer to the reply given to the Unstarred Question No. 1848 on the 2nd March, 1981 regarding working of Rent Wing in the Directorate of Estates and state:

(a) the time likely to be taken to implement each of the nine recommendations which have been accepted by Government;

(b) what concrete steps have been taken to appoint the staff as suggested by the departmental committee set up to go into the working of rent wing in the Directorate of Estates and the progress made in this regard;

(c) chronological stages of consideration; and

(d) what is the percentage of shortage of staff on date in all the cadres in the Rent Wing of the Directorate of Estates to fully implement the recommendation of the departmental committee to take over increased work load due to addition in the limits of residences for the last several years?

THE MINISTER OF PARLIAMENTARY AFFAIRS AND WORKS AND HOUSING (SHRI BHISHMA NARAIN SINGH): (a) These recommendations are at various stages of processing and it would be difficult to indicate the exact time by which the recommendations would be implemented.

(b) Requirements of additional staff on the basis of recommendations of the Departmental Committee have been worked out. As there is a general ban on creation of Ministerial posts on the Non Plan side, it would be difficult to get the posts sanctioned in the foreseeable future.

(c) The implementation of 6 out of the 9 accepted pending recommendations depends upon the availability of

additional staff referred to in answer to Part (b) above. Two of the recommendations are under active consideration in consultation with CPWD. The ninth i.e., last recommendation will be taken up for implementation after the rest of the recommendations have been implemented.

(d) Following is the present percentage of shortage of staff against the sanctioned strength:—

Class-I (Gazetted)	. . . Nil
Class-II Do.	. . . Nil
Class-II (Non-Gazetted)	} . 20%
Class-III (Supervisory)	
Class-III (Clerical)	. . . 26%

The percentage of shortage of staff on account of increase in the units of residences has yet to be worked out accurately. As a result, at present it is not possible to furnish the details in this regard.

Luthra Committee

9675. SHRI RAJESH PILOT: Will the Minister of EDUCATION AND SOCIAL WELFARE be pleased to state:

(a) is it a fact that a one man enquiry committee was appointed in 1977 known as Luthra Committee, by the then President NCERT;

(b) if so did it work in camera;

(c) did it record any statements and take signatures of the witnesses;

(d) did it refuse to meet most of the witnesses;

(e) did it call a few chosen witnesses again and again to seize the facts;

(f) did it ignore the written statements sent and handed over to it by witnesses;

(g) action taken on the basis of the report about internal assessment, arbitrary rules of scholarships;

(h) will the report be placed before the House; and

(i) what was the total expenditure incurred on the committee?

THE MINISTER OF EDUCATION AND SOCIAL WELFARE (SHRI S. B. CHAVAN): (a) Yes, Sir.

(b) to (f) The procedure adopted by the Committee was to meet each witness alone when he/she was encouraged to make statements in assured confidence. The Committee did not refuse to meet anyone who was willing to accept this procedure. As can be gathered from the Report, the Committee did not either record any statements or take signatures of the witnesses. The Committee was anxious to meet as many witnesses as were forthcoming. The Committee interviewed certain key witnesses more than once so that facts could be elicited and a proper perspective established. The Committee also considered the written material sent to it.

(g) Regarding the question of internal assessment, the Committee suggested that the matter be looked into thoroughly by the Regional College and the NCERT. This matter was discussed in the conference of the Principals of the Colleges under NCERT and detailed guidelines were given. No suggestions regarding the rules of scholarships were given by the Committee.

(h) The Government do not propose to do so.

(i) A sum of Rs. 5000/ was paid to Shri Luthra who constituted the Committee.

Bifurcation of C.D. Blocks in Himachal Pradesh

9676. PROF. NARAIN CHAND PARASHAR: Will the Minister of RURAL RECONSTRUCTION be pleased to state:

(a) whether Government have received a demand for the bifurcation of three existing Community Development Blocks in Himachal Pradesh,